

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2371  
ANSWERED ON:10.03.2011  
PF SCAM IN RITES  
Shukla Shri Balkrishna Khanderao Balu Shukla

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the inquiry ordered into Provident Fund Scam in RITES has been concluded;
- (b) if so, the outcome thereof; and
- (c) the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) to (c): A fraud pertaining to Provident Fund accounts of RITES was detected in August 2009. Departmental investigation was initiated and the case was also referred to CBI. CBI has concluded investigations and a charge sheet has been filed against the accused persons on 30.12.2010 in the Court of Special Judge Delhi. Separately consequent to departmental investigation, the employee held responsible was dismissed from service in February 2011.